

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (D.B.) No. 81 of 2021

Chandra Bahadur @ Chandra Bahadur Rai

Appellant

Versus

The State of Jharkhand

...

Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through Video Conferencing

For the Appellant : Mr. Sanjay Kumar Thakur, Advocate

For the Respondents : Mr. Saket Kumar, Advocate

05/08.09.2021 After some argument, learned counsel for the appellant, Mr. Sanjay Kumar Thakur does not want to press the prayer for suspension of sentence of this appellant made through I. A. No. 2369 of 2021, at this stage.

Mr. Saket Kumar, learned A.P.P does not oppose the prayer.

In view of the prayer made on behalf of the appellant, I. A. No. 2369 of 2021 is dismissed as not pressed.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)